

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. (IB)-364/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.08.2018**

NAME OF THE PARTIES: DeTales Marketing & Communication

v/s.

Juhu Hotel Pvt. Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

20. C.P. (IB)-364/(MB/2018)

The counsel for the petitioner present. The counsel for the respondent submits that there is a likelihood of settlement in this matter. Time granted. List this matter on 26.09.2018.

SD/-
V. NALLASENAPATHY
Member (Technical)

SD-/
BHASKARA PANTULA MOHAN
Member (Judicial)